

FORM-A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF
BONFIGLIOLI RENEWABLE POWER CONVERSION INDIA PRIVATE LIMITED

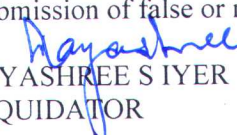
1.	NAME OF CORPORATE PERSON	BONFIGLIOLI RENEWABLE POWER CONVERSION INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	17/09/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC CHENNAI, TAMILNADU
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U29222TN2013FTC114201
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	PLOT NO. AC 7-AC 11, SIDCO INDUSTRIAL ESTATE, THIRUMUDIVAKKAM KANCHEEPURAM 600044 CHENNAI TAMIL NADU
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	19.11.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	JAYASHREE S IYER Address registered with IBBI C 15 ABHINAV KAILASH 19A VELACHERY ROAD SAIDAPET CHENNAI 600 015 Current Address for communication: 23, LAKE AREA 3RD CROSS STREET, NUNGAMBAKKAM CHENNAI 600 034 TELEPHONE: 9840908393 EMAIL: jayashree2505@gmail.com IP REGISTRATION NUMBER: IBBI/IPA-002/IP-N00761/2018-19/12211
8.	LAST DATE FOR SUBMISSION OF CLAIMS	19.12.2021

Notice is hereby given that M/s Bonfiglioli Renewable Power Conversion India Private Limited has commenced voluntary liquidation on 19.11.2021.

The stakeholders of M/s Bonfiglioli Renewable Power Conversion India Private Limited are hereby called upon to submit a proof of their claims, on or before 19.12.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


JAYASHREE S IYER
LIQUIDATOR



Date : 22.11.2021
Place: Chennai